

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/3083/A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Mridu Chanda Bordoloi,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati, the 15<sup>th</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJSV/STDR/F-87/2711, dtd. 08.05.2025

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 09.05.2025 till the morning of 13.05.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-142/2007/3084 /A, dated 15.5.2025**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

@  
15.05.25

**JT. REGISTRAR (VIGILANCE)**

Sd/-